

FORM A

PUBLIC ANNOUNCEMENT

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF M/S GUPTA BUILDERS AND PROMOTERS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of Corporate Debtor	GUPTA BUILDERS AND PROMOTERS PRIVATE LIMITED
2.	Date of Incorporation of the Corporate Debtor	24/08/2011
3.	Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies - Chandigarh
4.	Corporate Identity No. of the Corporate Debtor	U45209CH2011PTC033190
5.	Address of the registered office and principal office (if any) of corporate debtor	SCO No. 196-197, Ground Floor, Sector 34-A, Chandigarh CH 160022 IN (<i>as per the MCA website</i>)
6.	Insolvency commencement date in respect of corporate debtor	31/05/2022
7.	Estimated date of closure of insolvency resolution process	26/11/2022 (<i>180 days beginning Insolvency Commencement date</i>)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mukesh Gupta [IBBI/IPA-001/IP-P-01494/2018-2019/12254]
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: F-1, Milap Nagar, Uttam Nagar, New Delhi – 110059 Email: camukeship@rediffmail.com (<i>This email is not to be used for sending claims</i>)
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: F-1, Milap Nagar, Uttam Nagar, New Delhi – 110059 Email: cirp.gbp@gmail.com
11.	Last date for submission of claims	14/06/2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Real Estate Allottees / Home buyers
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	(1) Mr Sapan Mohan Garg [IBBI/IPA-002/IP-N00315/2017-2018/10903] Address: D-54, 1 st Floor, Defence Colony, New Delhi 110024. Email: ar.gbpl@gmail.com (2) Mr. Arvind Mittal [IBBI/IPA-001/IP-P01358/2018-19/12081] Address: 1900, Phase 3, Madanpur Khaddar, Sarita Vihar, New Delhi 110076. Email: gbpl.ar@gmail.com (3) Mr. Satish Kumar Chugh [IBBI/IPA-003/IP-N00270/2020-21/13196] Address: 111-B, Pocket F, Mayur Vihar Phase II, Delhi- 110091 Email: skchugh111@gmail.com
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a) To Download the relevant Forms, the weblink is https://ibbi.gov.in/home/downloads (b) Detail of authorized representatives is available at Point 13 above.

Notice is hereby given that the National Company Law Tribunal, Chandigarh Bench, Chandigarh has ordered the commencement of a corporate insolvency resolution process of **M/s Gupta Builders and Promoters Private Limited** on **31.05.2022**.

1. The creditors of **Gupta Builders and Promoters Private Limited** are hereby called upon to submit their claims with proof on or before **14.06.2022** to the interim resolution professional at the address mentioned against entry No. 10.
2. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.
3. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class i.e. [Real estate Allottees / Home Buyers] in Form CA.
4. **Submission of false or misleading proofs of claim shall attract penalties.**

Date: 02.06.2022
Place: New Delhi


MUKESH GUPTA
INSOLVENCY PROFESSIONAL
IBBI/IPA-001/IP-P-01494/2018-19/12254

MUKESH GUPTA
Interim Resolution Professional
Gupta Builders and Promoters Private Limited (under CIRP)
[IBBI/IPA-001/IP-P-01494/2018 -2019/12254]